

National Company Law Tribunal

Allahabad Bench

CP NO.87/Ald/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY: Bhola Singh Jai Prakash Construction Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 241-244 of Companies Act, 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	ANIL KUMAR	PCS	Petitioners	Anil K.
2.	ABHISHEK MISHRA	PCS	Respondent	Abhishek Mishra
3.	NESAR AHMAD -	PCS	Petitioners	

Order dated 25.01.2017

CP No. 87/Ald/2016 Bhola Singh Jai Prakash Construction Ltd
& Ors

It is reported by both sides that a meeting was held but no adverse decision was taken against the interest of the petitioners. The copy of minutes of the Board of Directors is filed and is received on record. List the matter on 28.02.2017. Having heard both sides we find it desirable, as rightly contended by the Ld. PCS for the petitioners, that these ^{are} shall not be any dilution of shareholding pattern during pendency of the CP. Therefore, we direct that status quo be maintained obtaining as on the date of filing of the CP till further orders.

List on 28.02.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 25.01.2017